

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(O.A. No. 392 of 2022)

IN THE MATTER OF:

Prasoon Pant

....Applicant

VERSUS

MOEF

...Respondents

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NDOH 29-02-2024

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THROUGH


[Rishi K. Awasthi]

Advocates for the Respondent No.29
A-21, UGF, Defence Colony
New Delhi-110024
Mob No. 9891920235
Email id- rishikawasthi@yahoo.co.in

PLACE: NEW DELHI

DATED: 29.04.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO.392 OF 2022

IN THE MATTER OF:

PARSOON PANT

...APPLICANT

VERSUS

MOEF

.... RESPONDENT

REPLY ON BEHALF OF THE RESPONDENT NO. 29

1. That the said reply is with respect to the letter no. **H93473/C-1/NGT-158/Env.Comp./2023** dated 12.05.2023, wherein following the directions in the order passed by the Hon'ble National Green Tribunal in O.A No. 392/2022 dated 15.11.2022 the company has been asked to pay Rs.1,15,00,000/- in interim/floor level compensation without any justified cause or reason.
2. It is submitted that the company has not breached any norms indicated in the order passed by Hon'ble National Green Tribunal in OA no. 392/2022.
3. That it is important to highlight some of the vital points with respect to the project site in the interest of justice:
 - a. That the project site has been allotted by Greater Noida Industrial Development Authority (GNIDA) and the two borewells were already present on the site at the time of the allotment and may have been installed by the authority itself for Geo-Technical Investigation and some other reasons.

b. That the two borewells (Capacity 2 HP each) have been found on the site during inspection:

- As stated above the two borewells were already present on the site since the time of site allocation by the Greater Noida Industrial Development Authority (GNIDA).
 - However, they have been in dead state ever since site allocation and there were no strainer or pump installed in either borewell.
 - That it is also pertinent to note that there was no electricity connection to either borewell.
4. That it is submitted that the company has applied for a connection from Ground Water Department also highlights the fact that the company never used any water for commercial or construction purpose. A true copy of the receipt of water connection application dated 08.10.2022 has been attached herein as **Annexure A-1**.

5. That it is pertinent to mention that the said project is still under construction. Due to unavailability of funds and other factors, it could only be 30% completed. A true of the current cost of construction is attached herein as **Annexure A-2**.

- a. Construction work could not be started due to insufficient funds and there was almost no construction work done in Pre-Covid period.
- b. The project was stalled from March 2020 to December 2021 due to Covid - 19 lockdowns and restrictions imposed by the Government.

5.c. That the full- fledged work could start only in Early 2022 i.e post- Covid-19 period after the company secured funding.

6. That it is pertinent to mention that the company has been procuring STP water from outside since start of the project i.e., 2015 for fulfilling all its construction related requirements. A true copy of the request letter for STP water to Noida for the year 2015 at the time of the start of the project dated 28.08.2015 and a copy of STP water payment receipt for the Year 2018 dated 31.07.2018. have been attached herein as **Annexure A-3**.

7. That due to Covid-19 lockdowns and non-availability of workforce, the project was stalled from March 2020 to December 2021 and since the full-fledged work started in early 2022, the company has been maintaining logbook for STP water supplied to the site. A true copy of the STP water procurement receipts and logbook page for the Month of March 2023 has been attached herein as **Annexure A-4**.

8. However, it is vital to note that the proposed penalty of Rs.1.15cr is unjust and arbitrary. It is submitted that the period from March 2020 to December 2021 when the project was stalled due to Covid-19 lockdowns and restrictions, the said period must be excluded from any penalty calculation. The same has also been notified by GOI by Notification No. S.O.3289(E), dated 24.09.2020 of Ministry of Jal Shakti (Department of Water Resources, River Development and Ganga Rejuvenation).

9. That it is pertinent to mention that here that a blanket ascertainment and projection of the cost for entire developed project for Rs.230.28Cr. and imposition of 0.5% thereon amounting to Rs.1.15Cr is based on absolute wrong presumptions and not in accordance of law, and liable to be reconsidered, as the proposed projected cost for the entire developed project is way far less than Rs.230.28 Cr and the aforementioned factors should also be taken into consideration while re-assessing the proposed penalty.
10. That it is also submitted that in the interest of justice the proposed re-assessment should be assessed based on the current cost of construction incurred by the company and not on the projection cost for the entire developed project.
11. That it is also submitted that the proposed re-assessment of penalty is supposed to be based on use and utilization of ground water for commercial purposes and not on area of land holding and proposed construction thereon.
12. That the Environment Clearance for the project was given on 3rd Dec, 2015. It is submitted that the company has got NOC from the UPPCB Board and is complying all the norms stipulated in C.T.E. A true copy of the Environment Clearance dated 3rd Dec, 2015 been attached herein as **Annexure A-5**.
13. That the Company in compliance of the instructions mentioned in letter no. 782/NGT-54/22 dated 26.09.2022 has been taking following proactive actions: -

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- A. That the company has applied for Ground Water Borewell to Ground Water Department(CGWD) and have been following with the concerned department to get approval. This Borewell request is particularly for the non-commercial and non-construction purposes.
- B. That the company shall carefully follow all he guidelines and regulations related to the process of borewell drilling and water extraction.
- C. Those digital meters shall be installed at all the sources of water consumed in the project viz. authority, local etc.
- D. That as requested borewell is for non-commercial and non-construction usage, the company is committed to use it only for intended purposes.
- E. That the company has taken into consideration the potential impact of extraction on the surrounding ecosystem and have made necessary arrangements to mitigate any adverse effects. That the company is committed to ensure that the process is carried out in a responsible and sustainable manner, with minimal impact on the environment.
- F. That the company shall be constructing a Rain Water Harvesting System before Completion of the Project as it understands the importance of conserving water. That the company shall obtain all necessary permits and clearances from the concerned authorities before proceeding with the extraction process.
- G. That the company will take other measures to augment the water level such as increased afforestation actions in the developed project.

H. That the company will take C.T.O air and water before being operational and would follow all the norms stipulated by the concerned departments.

PRAYER: -

In view of the aforesaid facts and circumstances, it is most respectfully prayed that:

1. That the notice/letter dated 12.05.2023 should be recalled against the company as the company has complied with the instructions given by the concerned departments.
2. That the proposed penalty of Rs.1.15 Cr should be waived off or should be re-assessed considering the aforesaid submissions.
3. Pass such orders as deemed fit in the interest of justice.

FOR THIS ACT OF KINDNESS, WE SHALL BE DUTY BOUND, EVER PRAY

THROUGH


[Rishi K. Awasthi]

Advocates for the Respondent No.29
A-21, UGF, Defence Colony
New Delhi-110024
Mob No. 9891920235
Email id- rishikawasthi@yahoo.co.in

PLACE: New Delhi

Dated: 25-04-2024.

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

7

ORIGINAL APPLICATION No. 392 OF 2022

IN THE MATTER OF:

PARSOON PANT

.... APPLICANT

VERSUS

MOEF

.... RESPONDENT

AFFIDAVIT

I, Arun, S/o Amir Chand, aged about 41 years, an authorized representative on behalf of Sikka Kaamya Greens (*herein Respondent No. 29*) having Corporate Office at C-60, Preet Vihar, Main Vikas Marg, Delhi- 110092, do hereby solemnly affirm and declare as under:

1. That the Deponent is the authorized representative of Respondent No. 29 in the present case and as such is fully conversant with the facts of the present case and is therefore, competent to depose by way of the present affidavit.
2. That the reply has been drafted by my counsel under my instructions. I have gone through the same and the contents thereof are true and correct to the best of my knowledge and record maintained by the Respondent. Nothing material has been concealed therefrom.



8

For Eco Green Buildtech Pvt. Ltd.

[Handwritten Signature]

Authorised Signatory

DEPONENT

VERIFICATION:

Verified at New Delhi on ___ day of _____, 2024 that the contents of the paragraphs of the above affidavit are true and correct to the best of my knowledge and belief, and nothing material has been concealed therefrom.

[Handwritten Signature]

For Eco Green Buildtech Pvt. Ltd.

[Handwritten Signature]

Authorised Signatory

DEPONENT



ATTESTED

[Handwritten Signature]

NOTARY PUBLIC

28 APR 2024

9

ANNEXURE -12

**Copy of water connection application
dated 08 Oct. 2022**

WELCOME TO THE PORTAL OF GROUND WATER DEPARTMENT OF UTTAR PRADESH

भूगर्भ जल विभाग, उत्तर प्रदेश के पोर्टल पर आपका स्वागत है

DOWNLOAD ANNEXURE
HYDRO-GEOLOGICAL REPORT

10

Note: To Apply the Commercial/Industrial/Infrastructural/Bulk User of Ground Water Application, Go to nrvash mitra portal [Click here](#)

DOMESTIC AND AGRICULTURAL USER OF GROUND WATER

घरेलू और कृषि भूगर्भ जल उपयोक्ता

CLICK HERE/यहाँ क्लिक करें

Show: 25 entries

Search: |

S.No. क्रम संख्या	Form No./Application No. फॉर्म संख्या/आवेदन संख्या	User Type उपयोक्ता का प्रकार	Application Type आवेदन का प्रकार	Location of Well कूप स्थल	District जनपद	Application Date आवेदन तिथि	Status स्थिति	Action कार्यवाही	Remark टिप्पणी	Upload Challan घातान अपलोड करें
1	GTBN1022RDO0041	Domestic	Registration of Well	Greater Noida Authority	Gautam Buddh Nagar	N/A	Pending at Department	View	N/A	N/A

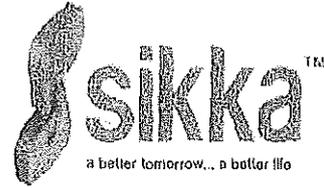
Showing 1 to 1 of 1 entries

Previous  Next

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ANNEXURE - 2

**Certificate for current project Cost of
Construction from builder**



CERTIFICATE

as on 30-09-2022

Certificate of amount incurred on Sikka Kaamya Green for Construction of 8 Tower/Block/Building(s) Sikka Kaamya Green situated on Plot No.GH-2B, Sector-10, demarcated by its boundaries (latitude and longitude of the end-points) to the North, to the South, to the East to the West of Village Gautam Budh Nagar, Tehsil Competent Authority/Development Authority, Greater NOIDA Authority District Gautam Budh Nagar PIN 201301, admeasuring sq. 22565.44 meter area, being developed by M/s Eco Greens Buildtech Pvt Ltd having RERA Registration No. UPRERA/PRI/5790

S.No.	Particulars	Rs. In lacs
		Amount incurred (actual out-flow) till now
1	2	3
1	Project Clearance Fees	
	(a) Fees paid to RERA	
	(b) Fees paid to Local Authority	1.39
	(c) Consultant/Architect Fees (directly attributable to project)	180.33
	(d) Any other (specify)	
	SUB TOTAL FEES PAID (in Rs. Lakhs)	181.72
2	Cost of Development And construction	3,105.07
	(a) Cost of services (water, electricity to construction site), Site Overheads;	
	(b) Depreciation cost of machinery and equipment purchased, or hired and maintenance costs, consumables etc., (so long as these costs are directly incurred in the construction of the concerned project);	
	(c) Cost of material actually purchased;	2,583.21
	(d) Cost of Salary and Wages (excluding cost of salaries of employees of the company not directly attached to project);	313.01
	Sub Total of Construction Cost (in Rs. Lakhs)	6,001.30
	Cost of construction incurred	6,183.02

This certificate is related to MS Eco Greens Buildtech Pvt Ltd is true to the best of management knowledge and belief.

FOR ECOGREEN BUILDTECH PRIVATE LIMITED

DIRECTOR

Date : 30.09.22

Place : NOIDA

Eco Green Buildtech Pvt. Ltd.

"Sikka House" C-60, Preet Vihar, Vikas Marg, Delhi-110092 (India)

Tel.: +91-11-40500000, info@sikka.in, www.sikka.in

CIN : U45204DL2011PTC225813

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ANNEXURE - 3

**Fee payment proof to NOIDA for STP water
dated 28.08.2015 & 31.07.18**

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09/08/2015

The Project Engineer (Jal-OA),
Water Works Compound,
Sector-5,
NOIDA

SUBJ: Requirement of water from STP for our Project at Plot No. GH-02B, Sector-10, Greater Noida (West).

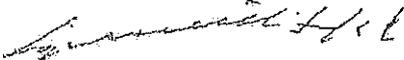
Dear Sir,

We would like to inform you that we need regular water supply for our above said Residential Project, which is under construction and request the Department to supply water from your STP Plant on daily basis. We are ready to pay the applicable charges. We are also enclosing the Affidavit and copy of Allotment letter as asked by you.

Draft No 011337 dt 27/8/15 for Rs 20000/- of HDFC Bank

Thanking you,

For ECO-Green Buildtech Pvt. Ltd.



Authorised Signatory

2/9/15

Eco Green Buildtech Private Limited

"Sikka House" C-60, Preet Vihar, Vikas Marg, Delhi-110092 (India)

Tel.: +91-11-40600000, info@sikka.in, www.sikka.in

CIN : U45204DL2011PTC225813

15

noida

White - Customer Copy
Pink - J.E. Copy
Green - S.T.R. Copy
Yellow - Office Copy

**New Okhla Industrial Development Authority
Noida**

Sewage Treatment Plant / Sector **50**

Book No. **33**

Receipt No. **4647** Dated **31/7/18**

Received from M/s. **Eco Green Buildtech Pvt. Ltd.**

Project / Plot No. **GM-02-B** Sector **10, Gurgaon Noida**

the sum of Rs. (In words) **Twenty Thousand only** on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = **4000** KL @ Rs. **5/-** / KL = Rs. **20,000/-**

Detail of Deposit

- 1. D.D. No. - **016110** Date - **17/7/18**
- 2. Name of Bank - **HDFC Bank**
- 3. D.D. Amount **20,000/-**

Above mention D.D. received by me

[Signature]
Divisional Accountant

[Signature]
9650090223
Customer

[Signature]
Authority Signatory
Noida Authority

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ANNEXURE -4

**Copy of STP water procurement Receipts
for March, 2023**

Noida Industrial Development Authority

noida 272

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 273

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

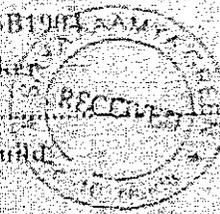
Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 274

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

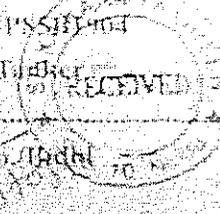
Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



17

Noida Industrial Development Authority

noida 275

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 276

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

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Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 277

Sewage Treatment Plant Sec- 2910122

Name of Agency No. Builders : ECOGREEN
BUILDTTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

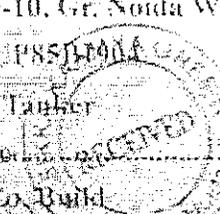
Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker
received at site by me.....

Auth. Signature of Co./Build



65

Noida Industrial Development Authority

Noida 278

Sewage Treatment Plant Sec-301/5123
Name of Agency No. Builders : ECOGREEN
BULDI TECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

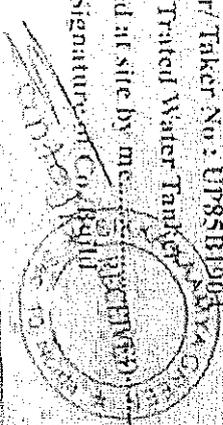
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Treated Water Tanker

received at site by me.....

Auth. Signature of Co. Builder



Noida Industrial Development Authority

Noida 281

Sewage Treatment Plant Sec-311/5123

Name of Agency No. Builders : ECOGREEN

BULDI TECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

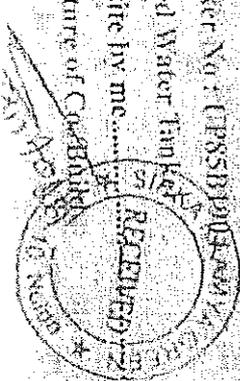
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Treated Water Tanker

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Auth. Signature of Co. Builder



Noida Industrial Development Authority

Noida 279

Sewage Treatment Plant Sec-301/5123
Name of Agency No. Builders : ECOGREEN
BULDI TECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

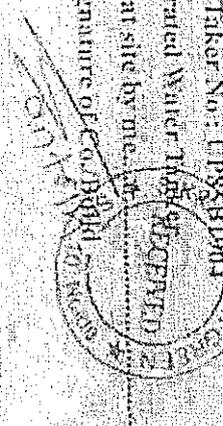
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Treated Water Tanker

received at site by me.....

Auth. Signature of Co. Builder



Noida Industrial Development Authority

Noida 280

Sewage Treatment Plant Sec-311/5123
Name of Agency No. Builders : ECOGREEN
BULDI TECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

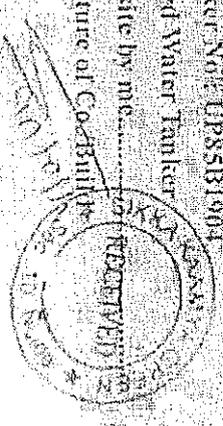
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Treated Water Tanker

received at site by me.....

Auth. Signature of Co. Builder



Noida Industrial Development Authority

noida 260

Sewage Treatment Plant Sec- 2013123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

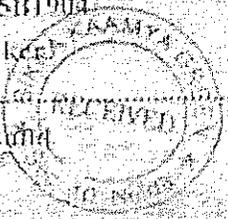
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker received at site by me

Auth. Signature of Co./Build



Noida industrial Development Authority

noida 261

Sewage Treatment Plant Sec- 2013123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 262

Sewage Treatment Plant Sec- 2113123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

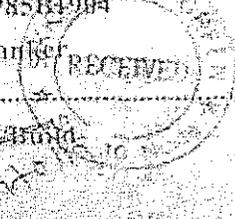
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker received at site by me

Auth. Signature of Co./Build



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Noida Industrial Development Authority

noida 263

Sewage Treatment Plant Sec- 2113123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker received at site by me

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Noida industrial Development Authority

noida 264

Sewage Treatment Plant Sec- 2213123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

noida 265

Sewage Treatment Plant Sec- 2213123

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

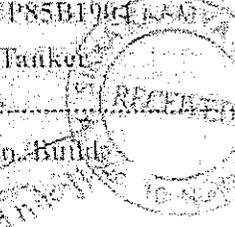
Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85BI904

Above Trated Water Tanker received at site by me

Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 254

Sewage Treatment Plant Sec- 16/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



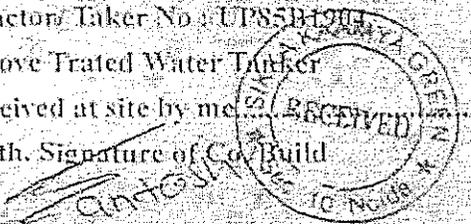
Noida Industrial Development Authority

NOIDA 255

Sewage Treatment Plant Sec- 16/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



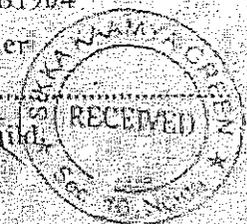
Noida Industrial Development Authority

NOIDA 256

Sewage Treatment Plant Sec- 17/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



20

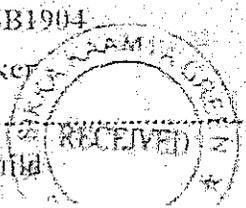
Noida Industrial Development Authority

NOIDA 257

Sewage Treatment Plant Sec- 17/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



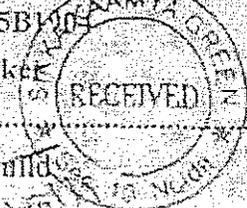
Noida Industrial Development Authority

NOIDA 258

Sewage Treatment Plant Sec- 18/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

NOIDA 259

Sewage Treatment Plant Sec- 18/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida

Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 266

Sewage Treatment Plant Sec- 23/3/23

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

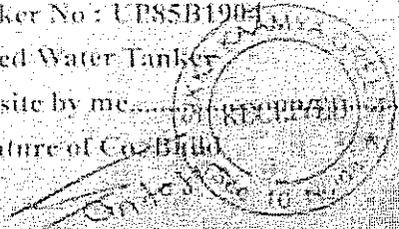
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 267

Sewage Treatment Plant Sec- 23/3/23

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 268 21

Sewage Treatment Plant Sec- 23/3/23

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

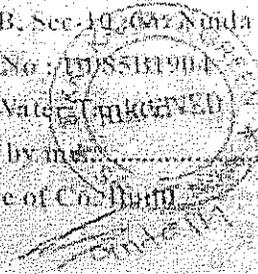
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 269

Sewage Treatment Plant Sec- 24/3/23

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 270

Sewage Treatment Plant Sec- 25/3/23

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

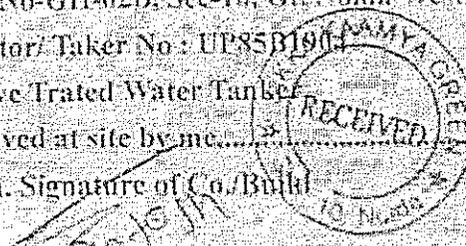
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 271

Sewage Treatment Plant Sec- 25/3/23

Name of Agency No/ Builders : ECOGREEN BUILDTECH, Pvt. Ltd., GH-02B, Sec-10, Gr. Noida

Receipt No : 1032, Book No. 21

Project Site Address : SIKKA GROUP

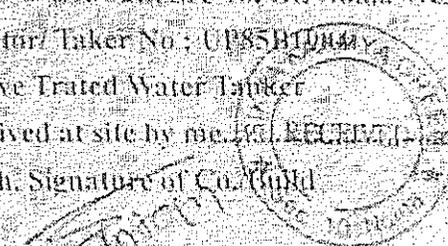
Plot No-GH-02B, Sec-10, Gr. Noida West

Tractor/ Taker No : UP85B1904

Above Trated Water Tanker

received at site by me.....

Auth. Signature of Co./Build



NOIDA 242

Sewage Treatment Plant Sec- 9/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Antosh

NOIDA 243

Sewage Treatment Plant Sec- 9/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Antosh

NOIDA 244

Sewage Treatment Plant Sec- 10/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



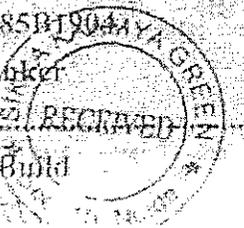
Antosh

22

Noida Industrial Development Authority

NOIDA 245

Sewage Treatment Plant Sec- 10/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Antosh

Noida Industrial Development Authority

NOIDA 246

Sewage Treatment Plant Sec- 11/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Antosh

Noida Industrial Development Authority

NOIDA 247

Sewage Treatment Plant Sec- 11/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH, Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build

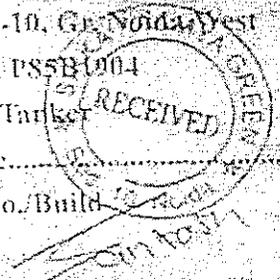


Antosh

Noida Industrial Development Authority

Noida 236

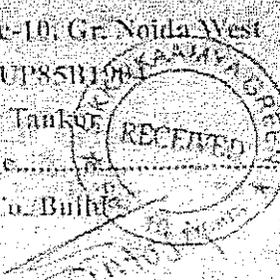
Sewage Treatment Plant Sec- 4/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 237

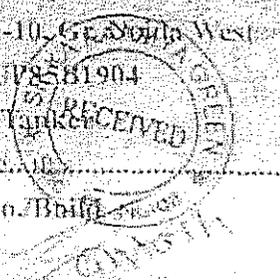
Sewage Treatment Plant Sec- 4/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 238 **23**

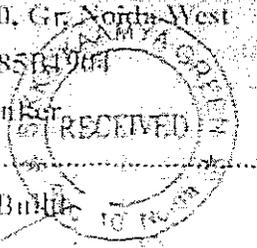
Sewage Treatment Plant Sec- 4/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 239

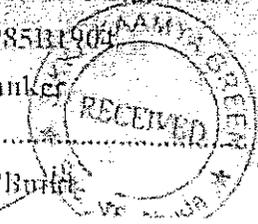
Sewage Treatment Plant Sec- 6/3/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 240

Sewage Treatment Plant Sec- 7/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



Noida Industrial Development Authority

Noida 241

Sewage Treatment Plant Sec- 7/12/23
Name of Agency No/ Builders : ECOGREEN
BUILDTECH. Pvt. Ltd., GH-02B, Sec-10,
Gr. Noida
Receipt No : 1032, Book No. 21
Project Site Address : SIKKA GROUP
Plot No-GH-02B, Sec-10, Gr. Noida West
Tractor/ Taker No : UP85B1904
Above Trated Water Tanker
received at site by me.....
Auth. Signature of Co./Build



995819084

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 110 Date 11/11/22
Time 7:40 AM
Mrs. SIKKA KAAMYA SINGH
CH-02, SEC-10, G.B. Noida

VEHICLE NO	PARTICULARS	QTY.	REMARKS
UP-85 B-1904 UP-81 AU-4921 UP-84 V8943 UP-81BE 8675	WATER TANKER <i>Road spraying</i>	01	

Received the above goods in order
Good conditions

Signature

CHALLAN Mob: 9958137354
995819084

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 131 Date 11/11/22
Time 11:00 AM
Mrs. SIKKA KAAMYA SINGH
CH-02, SEC-10, G.B. Noida

VEHICLE NO	PARTICULARS	QTY.	REMARKS
UP-85 B-1904 UP-81 AU-4921 UP-84 V8943 UP-81BE 8675	WATER TANKER <i>Road spraying</i>	01	

Received the above goods in order
Good conditions

Signature

CHALLAN Mob: 9958137354
995819084

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 179 Date 26/11/22
Time 7:30 PM
Mrs. SIKKA KAAMYA SINGH
CH-02, SEC-10, G.B. Noida

VEHICLE NO.	PARTICULARS	QTY.	REMARKS
UP-85 B-1904 UP-81 AU-4921 UP-84 V8943 UP-81BE 8675	WATER TANKER <i>Spraying Road offeed road no 19 Road</i>	01	

Received the above goods in order
Good conditions

Signature

CHALLAN Mob: 9958137354
995819084

RADHIKA WATER

Tractor Trolley & Water Supplier
BAROLA, SECTOR-49, NOIDA G.B. NAGAR (U.P.)

Ch. No. 172 Date 19/11/22
Time 7:05 PM
Mrs. SIKKA KAAMYA SINGH
CH-02, SEC-10, G.B. Noida

VEHICLE NO	PARTICULARS	QTY.	REMARKS
UP-85 B-1904 UP-81 AU-4921 UP-84 V8943 UP-81BE 8675	WATER TANKER <i>Road spraying</i>	01	

Received the above goods in order
Good conditions

Signature



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

25

Ref. No. / C-1, ए-10/सी/सी-15A/पु/001100/2023

Date:

सेवा में,

पजीकृत

M/s Sikka Kammya Green (Promoter- M/s Sikka Infratech (p) Ltd.),
GH-02B, sector-10,
Gr. Noida.

दिनांक-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 392/2022 में पारित आदेश दिनांक 15.11.2022 के अनुपालन में परियोजना के विरुद्ध Interim/floor level Compensation जमा किये जाने के सम्बन्ध में।

यह कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 392/2022 में पारित आदेश दिनांक 15.11.2022 के सुसंगत अंश निम्नवत् है:-

"...Following the above order, we issue directions for sealing of all illegally operating borewells and recovery of compensation for illegal extraction of ground water in the past considering the cost of such water with deterrent element and the cost of replenishing ground water level. In absence of clear data on these aspects, interim/floor level compensation can be equal to atleast 0.5% of the project cost of the PPs, apart from remedial action for future. The PPs may deposit compensation with the respective District Magistrates and the State PCB within one month from today, failing which the District Magistrate will be free to take coercive measures including filing of theft cases against the projects extracting ground water without permission and stopping the ongoing projects. Final compensation may be assessed by the joint Committee comprising of Regional Director, CGWB, Northern Region/or his Representative, representative of Uttar Pradesh Pollution Control Board and the District Magistrate....."

यह कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 392/2022 में पारित आदेश दिनांक 15.11.2022 के अनुपालन में परियोजना को क्षेत्रीय कार्यालय द्वारा परियोजना की कुल लागत का 0.5 प्रतिशत Interim/floor level Compensation जमा किये जाने हेतु नोटिस प्रेषित किया गया है जिसका प्रतिपत्तर प्राप्त नहीं है एवं न ही आपके द्वारा Interim/floor level Compensation जमा किये जाने की सूचना इस कार्यालय से प्राप्त है।

क्षेत्रीय कार्यालय द्वारा प्रेषित विवरण अनुसार परियोजना की कुल लागत रु० 230.28 करोड़ सूचित है। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 392/2022 में पारित आदेश दिनांक 15.11.2022 के अनुपालन में परियोजना की कुल लागत का 0.5 प्रतिशत Interim/floor level Compensation जमा किये जाने हेतु निर्देश पारित हैं।

उपरोक्त के दृष्टिगत परियोजना को मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं १/2022 में पारित आदेश दिनांक 15.11.2022 के अनुपालन में कुल लागत का 0.5 प्रतिशत 5,00,000/- (रु० एक करोड़ पन्द्रह लाख मात्र) Interim/floor level Compensation जमा किये जाने निर्देशित किया जाता है कि उक्त Interim/floor level Compensation को बोर्ड के खाते में 15 दिनों के अन्दर जमा कराया जाये।

1. अधिकारी की अनुमति से निर्गत।

भवदीय,

(विवेक राय)

मुख्य पर्यावरण अभियन्ता, वृत्त-1

लिपि:-

1. जिलाधिकारी, गौतमबुद्धनगर को इस आशय के साथ प्रेषित कि मा0 एन0जी0टी0 के उक्त आदेश अनुपालन में परियोजना पर अधिरोपित Interim/floor level Compensation जमा न किये की दशा में मा0 एन0जी0टी0 के आदेश के अनुरूप परियोजना के विरुद्ध कार्यवाही करने का कष्ट का
2. वरिष्ठ कोषाधिकारी, कोषागार, गौतमबुद्धनगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा को इस निर्देश के साथ प्रेषित कि अधिरोपित Interim/floor level Compensation को बोर्ड के खाते में जमा कराया जाना सुनिश्चित। अनुपालन आख्या प्रेषित करें।

मुख्य पर्यावरण अभियन्ता, वृत्त-1

2900

PROOF OF SERVICE



Nabi Hasan <nabihasan48@gmail.com>

27

Service of Reply in Prason Pant Vs. MOEF in OA No. 392 of 2022.

1 message

Nabi Hasan <nabihasan48@gmail.com>

Tue, Apr 30, 2024 at 10:50 AM

To: info@uppcb.com

Cc: rishi awasthi <rishikawasthi@yahoo.co.in>

Dear Sir,

Please find attached the copy of reply on behalf of the respondent
no. 29 filed before the Hon'ble National Green Tribunal.

Kindly acknowledge the receipt of the advance service made-

Thanks & Regards

Nabi Hasan
Office of Rishi K. Awasthi , Advocate
A-21, Upper Ground Floor, Defence Colony
NEW DELHI-110024
(M) +91-8527606415
nabihasan48@gmail.com

 **Reply in Prason Pant Vs. MOEF in OA No. 392 fo 2022.pdf**
2666K